

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**
- 4. Shri A.H. Jung, Member**

Petition No. 21/2004

In the matter of

Grant of licence for inter-state trading in electricity to DLF Power Ltd.

And in the matter of

DLF Power Limited, New Delhi

.... **Applicant**

The following were present:

1. Shri Sanjeev Kapoor, Advocate, DLF Power Ltd.

**ORDER
(DATE OF HEARING: 24.3.2005)**

The applicant has been granted licence for inter-state trading in electricity as category 'C' trader, that is, for trading of electricity up to 500 MUs in a year. In its letter dated 21.2.2005, the applicant has requested that its status of category 'C' trader be changed to category 'A' since it has kept the trading business on hold till the open access system improves and corridors are available. The applicant is stated to have negotiated with sellers and buyers of electricity and received firm orders, but due to non-availability of corridors for transmitting electricity from source to user end, it could not start trading.

2. We have considered the prayer made on behalf of the applicant. The request made by the applicant is allowed. Necessary endorsement regarding change from category 'C' to category 'A', effective from 1.4.2005 shall be made on the licence already granted.

Sd/-
(A.H. JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 24th March 2005